CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 101/TT/2014

Subject	:	Approval of transmission tariff for 2009-14 tariff block tariff from COD to 31.3.2014 for 2 Nos. 80 MVAR line reactor for 400 kV D/C Wardha-Aurangabad TL Ckt#1 & 2 charged as bus reactor 1 & 2 at 400/220 kV Aurangabad Sub-station under Mundra UMPP in Western Region
Date of Hearing	:	21.12.2015.
Coram	:	Shri A.S. Bakshi, Member Dr. M.K. Iyer, Member
Petitioner	:	Power Grid Corporation of India Limited (PGCIL)
Respondents	:	Madhya Pradesh Power Management Co. Ltd and 7 others
Parties present	:	Shri S.K. Niranjan, PGCIL Shri S.S. Raju, PGCIL Shri Jasbir Singh, PGCIL Shri Rakesh Prasad, PGCIL Shri Anshul Garg, PGCIL Shri M.M. Mondal, PGCIL Shri S.K Venkatesan, PGCIL Shri Piyush Awasthi, PGCIL Smt. Sangeeta Edwards, PGCIL

Record of Proceedings

The representative of the petitioner submitted that:-

a) The instant petition has been filed for determination of transmission tariff for 2009-14 tariff block tariff from COD to 31.3.2014 for 2 Nos. 80 MVAR line reactor for 400 kV D/C Wardha-Aurangabad TL Ckt#1 & 2 charged as bus reactor 1 & 2 at 400/220 kV Aurangabad Sub-station under Mundra UMPP in



Western Region.

- b) The assets were commissioned on 1.2.2014. The admitted capital cost as on COD is ₹1387.58 lakh. The petitioner has sought approval of actual additional capital expenditure of ₹213.89 lakh during 2013-14.
- c) The petitioner has submitted that projected additional capital expenditure during 2013-14 is on account of balance/retention payments.
- d) The delay is because of the contractor.

2. In response to a query of the Commission regarding the reasons for using the line reactor as bus reactor and whether RPC approval for the same was obtained. The representative of the petitioner submitted that the same was done to improve the voltage profile of the system and RPC approval for the same has been submitted along with the petition.

3. The Commission directed the petitioner to submit the voltage profile of the Aurangabad Sub-station before and after the use of the line reactor as bus reactor on affidavit by 31.12.2015 with a copy to the respondents.

4. Subject to the above, order in the petition was reserved.

By order of the Commission

Sd/-(M.M Chaudhari) Assistant Chief(Fin)

